## **Declaration of Assets and Liabilities**

Maka	mand Singh son/d	Late laughter/wife of	Jiwan F	d Singh
ged 57	years, belonging t	· Bihar	- Vidhan Sa	abha, Patur
service and presently	working as Beha	sVidh	on Salaha	fo fre
	details of the assets (imm			
Anyself, my spouse and	d dependants*:			

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

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> of claims / interests

Sangeefa Singh, NGawar, NSawzar.

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,000	2000	2000	1000	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000	1700	MI	NI	
(iii)	Bonds, Debentures and Shares in companies	-	C	included in the second		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			-		
(v)	Motor Vehicles (details of make, etc.)	Byeycle	and the same of th	motor cycle.	Scooly	_
(vi)	Jewellery (give details of weight and value)	A AAAAAA SAAAA	35 Gram Gold: 1,10,000 5,1402			
(vii)	Other assets, such as values		1000 gram			

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-	3		Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	3/2 47 7,00,000 13,00 Sq 15 h 5 F	THE STATE OF THE S		100	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on DG+62+2021
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S B9 Bihar Vidhan	1,26,000/2
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		000 TO 1 T
	(c) dues to departments dealing with supply of electricity		

Mahanand Singh

(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (b) (i) Income Tax including 64,703-00 surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business) (iv) Property Tax

## C. Personal Detail

GPF/GPF/PRAN No.	:-	PTS/BLA-1317
Gender	:-	M (M/F)
Date of Birth	1.	0 4 0 1 1 9 6 4 (DD/MM/YYYY)
Class/Group	;-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;*	Bhagal pur
I hereby d knowledge and be		that the above details are true to the best of my
Place: Pa Inc	2	Signature Thatamand Singh Name of Employee: Maka mand Singh Designation: ASSISJant
Date 26. 62.2		Department: Bihar Vidhan Sables Patra
Note: Pleas	e sign	each page of the declaration. Asset declaration form

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.